

IN THE HIGH COURT OF BOMBAY AT GOA

(LD-VC-CW-81/2020)

Sunil Garg Petitioner.

Vs

Munnalal Halwai & 2 ors. Respondents.

Shri Jatin Sehgal, Shri R. Menezes, Ms. Devna Soni, Shri Ashish Garg and
Shri Shivashish Dwivedi, Advocates for the petitioner.

Shri N. Kamat, Advocate for the respondent no.1.

Shri S. D. Padiyar, Advocate for respondent no.3.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 20th August 2020.

P.C.

Post the matter on 25.8.2020.

DAMA SESHADRI NAIDU, J.

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